

HIGH COURT OF SIKKIM
GANGTOK

No.294/Confdl/HCS

Dated: 30/09/2016

OFFICE ORDER

Hon'ble the High Court hereby accepts the resignation tendered by Mrs. Lakchung Sherpa, Law Remembrancer-cum-Secretary, Government of Sikkim, Gangtok, a Member of Sikkim Superior Judicial Service, with effect from the afternoon of 29.09.2016.

And whereas, the three months' notice, as required, under sub rule (2) of Rule 13 of Sikkim Government Service Rules, 1974, is hereby relaxed.

By Order,

Sd/-

(N.G. Sherpa)

REGISTRAR GENERAL (I/C)

Memo No. V (122) Confdl/HCS/6254-281

Dated: 30/09/2016

Copy to:

1. Mrs. Lakchung Sherpa, Law Remembrancer-cum-Secretary, Government of Sikkim, Gangtok.
2. The Chief Secretary, Government of Sikkim, Gangtok.
3. The Advocate General, Government of Sikkim, Gangtok.
4. The Additional Advocate General, Government of Sikkim, Gangtok.
5. The Additional Chief Secretary-cum-Home Secretary, Government of Sikkim, Gangtok.
6. The District & Sessions Judge (East) at Gangtok.
7. The District & Sessions Judge (West) at Gyalshing.
8. The District & Sessions Judge (North) at Mangan.
9. The District & Sessions Judge (South) at Namchi.
10. The Principal Secretary, Law Department, Government of Sikkim, Gangtok.
11. The Special Secretary, Department of Personnel, Adm., Reforms and Training, Government of Sikkim, Gangtok.
12. The Principal Director, Finance Department, Government of Sikkim, Gangtok.
13. The Special Secretary, Sikkim State Legal Services Authority, Gangtok.
14. The Civil Judge-cum- Judicial Magistrate (South) at Namchi.
15. The Civil Judge-cum- Judicial Magistrate (West) at Gyalshing.
16. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
17. The Civil Judge-cum-Judicial Magistrate (North) at Mangan.
18. The General Secretary, Bar Association of Sikkim, Gangtok.
19. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
20. The General Secretary, High Court of Sikkim Bar Association, Gangtok.
21. The Deputy Chief Pay & Accounts Officers, Pay & Accounts Office, Government of Sikkim, at Namchi, South Sikkim.
22. The Accountant General, Lekha Pariksha Bhawan, Deorali, Gangtok.
23. The Gazette Section, Home Department, Government of Sikkim for publication in Government Gazette.

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24. The Joint Registrar-cum-PPS to Hon'ble the Chief Justice.
 25. The P.P.S. to Hon'ble Judge, High Court of Sikkim, Gangtok.
 26. Computer Cell, High Court of Sikkim, Gangtok (for publishing in the High Court Website)
 27. Guard File.
 28. File.

N.G. Sharma
REGISTRAR GENERAL (I/C)